

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

Subject: State level Mediation Training Workshop for Judges and Lawyers to be held from 5th to 7th October, 2018 at Srinagar.

O R D E R

No: 831

Dated: 29/09/2018

The Research Assistants named in the Annexure 'A' to this order are nominated to attend the subject Workshop to be held at SKICC Srinagar w.e.f. 5th to 7th October, 2018. The participants shall report at the venue on 5th October, 2018 at 8.30 a.m.

By Order.

(Sanjay Dhar)
29/09/18
Registrar General

No: 3670/-20/18

Dated: 29/09/2018

Copy of the above forwarded to:

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K for information of Hon'ble the Chief Justice.
2. Registrar Vigilance, High Court of J&K,
3. Director J&K State Judicial Academy, Srinagar.
4. Member Secretary J&K State Legal Services Authority,
..... for information.
5. Secretary to Hon'ble Mr. Justice Tashi Rabstan,
6. Secretary to Hon'ble Mr. Justice M.K. Hanjura,
.....for information of their Lordships.
7. Registrar Judicial, High Court Jammu/Srinagar with the request to inform nominated Research Assistants posted in their respective wings of the High Court.
8. CPC eCourts High Court of J&K, for uploading the same on the official website of the High Court.
9. Sh/ _____
.....for information and compliance.
10. Concerned file.

Registrar General
29/9/18

(Annexure-A)

Research Assistants

Jammu Wing

1. Ms. Anu Charak
2. Ms. Reya Pran Koul
3. Ms. Megha Anand
4. Mr. Kartar Singh
5. Mr. Rishabh Koushal
6. Ms. Vasudha Sharma

Srinagar Wing

1. Mr. Mohammad Ayoub Mir
2. Ms. Saima Ashraf
3. Mr. Farheen Mushtaq
4. Mr. Tawfeel Ahmad Mir
5. Ms. Tanzeela Sharief
6. Mr. Syed Mansoor Bukhari
7. Mr. Zahid Sultan
8. Ms. Uzma Amin

Registrar General